GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.3259

TO BE ANSWERED ON FRIDAY THE 4TH AUGUST, 2017 SHRAVANA 13, 1939 (SAKA)

IMPACT OF GST ON MAKE IN INDIA

3259. SHRI PRABHAKARREDDY KOTHA:

Will the Minister of FINANCE be pleased to state:

(a) whether the implementation of Goods and Services Tax (GST) lead to a big blow to the Government's flagship programme 'Make in India' in the India's smart phones market, as import duty on import of smart phones has become cheaper;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to safeguard the domestic manufacturers of smart phones?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

<u>(a):</u> No Madam.

(b):Does not arise in view of (a) above.

(c): With effect from 01.07.2017, 10% BCD has been imposed on cellular mobile phones. Further, exemption from BCD has been continued on inputs and raw materials for manufacture of parts of cellular mobile phones so as to provide adequate protection to the domestic value addition and in line with the 'Make in India' programme of the Government.
